



FORM No. 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH
ORDER SHEET

ORIGINAL Application No. 27 of 2009

Applicant (s) Ganesh Gouda Respondent (s) Union of India

Advocate for Applicant (s) Mr. R. V. Sathyan Advocate for Respondent Ms. S. Mohapatra

C. D. Mohapatra, S. Ray
P. C. Se3 peds

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DATED: 17-02-2009

CORAM:

Honble Mr Justice R. Thakur, Member (J)

O.A Nos. 23, 24, 25, 26 & 27 of 2009

Heard Mr C.R. Nandi, Id.
Counsel for the Applicant and
Ms. S. Mohapatra, Id. &c appearing
for the Respondents.

For the reasons recorded in
O.A 01/2009 to 05/2009, these O.As
are dismissed as withdrawn.

Member (J)

REGISTER

Adm
13/1
13/09

For admission

16.2.09